

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF JULY-2017

#### DATE OF HEARING 04.07.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2377595/11	Opp. No. AMD-838002	M/s. Allied Blenders and Distillers Pvt. Ltd., Mumbai / M/s. Altacit Global, Chennai  V/s  M/s. Shree Balaji Enterprise, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57
2.	2377594/09	Opp. No. AMD-838001	M/s. Allied Blenders and Distillers Pvt. Ltd., Mumbai / M/s. Altacit Global, Chennai  V/s  M/s. Shree Balaji Enterprise, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57
3.	2453905/10	Opp. No. AMD-832121	M/s. Iscon Surgicals Limited, Jodhpur / M/s. Cogito Legal, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	2234996/19	Opp. No. AMD-799082	M/s. Lycos International, Morbi / M/s. T. C. Patel and Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
5.	2234995/11	Opp. No. AMD-799081	M/s. Lycos International, Morbi / M/s. T. C. Patel and Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
6.	2295670/05	Opp. No. AMD-817240	M/s. Ensure Remedies Pvt. Ltd., Rajkot / Mr. Prakash S. Gogia, Advocate Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

7.	883604/05	Opp. No. AMD-229439	M/s. Aristo Pharmaceuticals Limited., Mumbai  V/s  M/s. Genetic Pharma. Vadodara / M/s. H. K. Acharya and Company, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
8.	2234997/35	Opp. No. AMD-799083	M/s. Lycos International, Morbi / M/s. T. C. Patel and Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

**DATE OF HEARING 06.07.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1387610/05	Opp. No. AMD-247515	M/s. Hindustan Biosynth Limited, Baroda	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2212947/05	Opp. No. AMD-813639	M/s. Medinza Biotech, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	942008/29	Opp. No. AMD-246714	M/s. M. K. Arora, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	894479/05	Opp. No. AMD-724833	M/s. Bennet Pharmaceutical, Baroda / Mr. Utkarsh Jani, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
5.	894479/05	Opp. No. AMD-724905	M/s. Bennet Pharmaceutical, Baroda / Mr. Utkarsh Jani, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
6.	977965/14	Opp. No. AMD-181546	M/s. Titan Industries Ltd., Bangalore / Mr. V. Gopalakrishna, Bangalore	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

7.	715444/05	Opp. No. AMD-231472	M/s. Bestochem Formulations (I) Ltd, Delhi  V/s  M/s. Cadila Pharmaceutical Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
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**DATE OF HEARING 11.07.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1932539/07	Opp. No. AMD-799107	M/s. Prabhat Michanic Works, Surendranagar / Mr. Jignesh K. Majithiya, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2233481/05	Opp. No. AMD-799110	M/s. Relief Health Solutions Pvt. Ltd., Rajkot / Mr. Jignesh K. Majithiya, Rajkot	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	1979521/11	Opp. No. AMD-813806	M/s. Gloree Kitchen Ware, Rajkot / M/s. H. Harkishan Mody and Associates, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	2204106/05	Opp. No. AMD-823078	M/s. Orange Remedies Pvt. Ltd. Ahmedabad / M/s. Sunrise Associates, Delhi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
5.	2241460/05	Opp. No. AMD-802066	M/s. Ushodaya Enterprises Pvt. Ltd. Hyderabad / M/s. G. V. S. Jagnadha Rao. Advocate, Hyderabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
6.	2248768/24	Opp. No. AMD-817114	M/s. Pramanik Clothing Pvt. Ltd., Mumbai / M/s. Parkar and Parkar, Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
7.	953589/05	Opp. No. AMD-226756	M/s. Adore Pharmaceuticals Private Limited, Thane / M/s. Fatehchand C. Shah and Co., Mumbai  V/s	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Rekvina Laboratories Ltd., Baroda			
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**DATE OF HEARING 13.07.2017**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1803346/05	Opp. No. AMD-767067	M/s. Indoco Remedies Led., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1783750/29	Opp. No. AMD-777452	M/s. Agravawal Oli Product, Fatehnagar / Shilpa Gupta. Advocate. Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	1978822/19	Opp. No. AMD-837265	M/s. Shri Nirman Plaster. Bikaner / M/s. Puri and Puri , Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	1914795/05	Opp. No. AMD-781275	M/s. Torrent Pharmaceuticals Ltd., Ahmedabad / M/s. R. R. Shah and Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
5.	1971545/11	Opp. No. AMD-799056	M/s. Orient Ceramic, Thangadh / M/s. T. C. Patel and Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
6.	1971545/11	Opp. No. AMD-798628	M/s. Orient Ceramic, Thangadh / M/s. T. C. Patel and Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

**DATE OF HEARING 14.07.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1008869/30	Opp. No. AMD-192375	M/s. Ahaar Foods Pvt. Ltd., Delhi / M/s. Kalra Associates, New Delhi  V/s  M/s. Aashar gruh Udhog, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1049332/05	Opp. No. AMD-227045	Mr. Rajvi Vipul Bhagat, Mumbai  V/s  Shri Bhuvaneshwari Aushadhasharma, Gondal / Mr. Hiral C. Joshi, Mumbai	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1051147/09	Opp. No. AMD-246459	M/s. Ajanta Pharma Limited, Mumbai / Mr. Manoj G. Menda, Mumbai  V/s  M/s. Ajanta India Limited, Morbi / M/s. Tradesafe, Jamnagar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1999515/30	Opp. No. AMD-834638	M/s. Harihar Food Private Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
5.	1042548/31	Opp. No. AMD-170228	M/s. Raj Marketing, Mumbai / M/s. G. S. Rijhwani and Co., Mumbai  V/s  M/s. Rashmin M. Majithia, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

6.	984454/07	Opp. No. AMD-247067	M/s. Dineshchandra Vinodrai and Company, Indore / M/s. G. S. Rijhwani and Co., Mumbai  V/s  M/s. Silicon Electricals, Rajkot / M/s. Tradesafe, Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	1011853/30	Opp. No. AMD-208798	M/s. Natraj Food Product, Ajmer / M/s. G. S. Rijhwani and Co., Mumbai  V/s  M/s. Parag Pouches, Jodhpur / M/s. G. D. Bansal and Associates, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	1017806/30	Opp. No. AMD-190004	M/s. Laxmi Pipes and Fittings Pvt. Ltd., Dara / M/s. G. S. Rijhwani and Co., Mumbai  V/s  M/s. G. D. Bansal (Advocate), Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	983758/03	Opp. No. AMD-725365	M/s. Ajanta India Limited, Morbi  V/s  M/s. Goran Pharma Private. Limited. Sihor	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 18.07.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	959395/24	Opp. No. AMD-193160	M/s. G. D. Bansal and Associates. Jaipur  V/s  M/s. Ashima Limited, Ahmedabad / M/s. R. R. Shah and Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	959398/24	Opp. No. AMD-194158	M/s. G. D. Bansal and Associates. Jaipur  V/s  M/s. Ashima Limited, Ahmedabad / M/s. R. R. Shah and Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1757937/24	Opp. No. AMD-764219	M/s. Shiv Hari Synthetics, Bhilwara / M/s. G. D. Bansal and Associates. Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	697379/05	Opp. No. AMD-173637	M/s. Glaxosmithkline Pharmaceuticals Ltd, Mumbai  V/s  M/s. Dueful Laboratories Pvt. Ltd., Jaipur / M/s. Worldwide Registration Bureau, New Delhi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	887230/02	Opp. No. AMD-226441	M/s. Kaira Dist. Co. Op. Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad  V/s  M/s. Neha Enterprises. Jodhpur / M/s. Sharad Agrawal, Jodhpur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	722654/07	Opp. No. AMD-193668	M/s. Astron Engineering Woks, Rajkot / M/s. Jasani and Company, Rajkot  V/s  M/s. Laxmi Manufacturers, Rajkot / M/s. M. P. Mirchandani and Co., Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	720842/05	Opp. No. AMD-223775	M/s. Shalina Laboratories Pvt. Ltd., Mumbai  V/s  M/s. Mercury Laboratories Ltd., Vadodara / M/s. H. K. Acharya and Company, Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

8.	695606/17	Opp. No. AMD-201563	M/s. Baid Rotomouledrs Pvt. Ltd., Jaipur  V/s  M/s. G. D. Bansal, Jaipur / M/s. Polycom International Limited, Jaipur	03.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	649327/03	Opp. No. AMD-160181	M/s. Hindustan Lever Limited, Bombay / M/s. Anand and Anand, Mumbai  V/s  M/s. B. B. Ce. Household Pvt. Ltd., Rajkot / M/s. M. P. Mirchandani & Co., Mumbai	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 20.07.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	696059/05	Opp. No. AMD-186419	M/s. Zydus Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Talent Gujarat, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	716818/05	Opp. No. AMD-133933	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad  V/s  M/s. Medico Labs, Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	928357/05	Opp. No. AMD-233688	M/s. Cadila Healthcare Limited, Ahmedabad  V/s  M/s. Torrent Pharmaceuticals Ltd., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	



4.	667894/05	Opp. No. AMD-186411	M/s. Sarabhai Zydus Animal Health Ltd., Ahmedabad  V/s  M/s. Synchem Laboratories, Baroda / M/s. H. K. Acharya & Company, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	678096/05	Opp. No. AMD-186416	M/s. Sarabhai Zydus Animal Health Ltd., Ahmedabad  V/s  M/s. Synchem Laboratories, Baroda / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	1297683/05	Opp. No. AMD-214311	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad  V/s  M/s. PI Industries Limited, Udaipur / M/s. International Trade Mark Bureau, Mumbai	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition
7.	976720/05	Opp. No. AMD-172358	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad  V/s  M/s. Southshourne Corporation (India), Baroda / Mr. Hiral C. Joshi, Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	915713/05	Opp. No. AMD-205872	M/s. Cadila Healthcare Limited, Ahmedabad  V/s  M/s. Indiana Ophthalmics, Surendranagar / M/s. Indus, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	919962/05	Opp. No. AMD-192477	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/s M/s. Cipla Limited, Mumbai / Mrs. V. G. Parulkar, Mumbai			
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**DATE OF HEARING 21.07.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1059286/07	Opp. No. AMD-168986	M/s. Adarsh Industrial Corporation, Punjab / M/s. Puri Trade Mark Co., Ludhiana  V/s  M/s. Adico Spares Pvt. Ltd., Rajkot / M/s. C. K. Consultancy, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1059285/07	Opp. No. AMD-168987	M/s. Adarsh Industrial Corporation, Punjab / M/s. Puri Trade Mark Co., Ludhiana  V/s  M/s. Adico Spares Pvt. Ltd., Rajkot / M/s. C. K. Consultancy, Rajkot	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1013884/11	Opp. No. AMD-226968	M/s. Regal Bathroom Fittings (Pvt.) Ltd., Mohali / M/s. Puri Trade Mark Co., Ludhiana  V/s  M/s. Regal Sanitary Wares, Morbi / M/s. T. C. Patel & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1021090/19	Opp. No. AMD-216973	M/s. Evergreen Plywood Industries, Yamunanagar / M/s. Puri Trade Mark Co., Ludhiana  V/s  M/s. Evershine Marble, Surat / M/s. Karni Trade Marks, Surat	11.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

5.	996706/30	Opp. No. AMD-215161	M/s. Gagandeep Food Products, Ludhiana / M/s. Puri Trade Mark Co., Ludhiana  V/s  Mr. Pushkar Dutt Agarwal, Jodhpur / M/s. Raval & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	660288/07	Opp. No. AMD-95306	M/s. Remfry & Sagar, Gurgaon  V/s  Shree Kirti Bearings Pvt. Ltd., Ahmedabad / M/s. Indo Overseas Trade Marks CO., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	996105/05	Opp. No. AMD-225177	M/s. Remfry & Sagar, Gurgaon  V/s  M/s. Vishal Dentocare Pvt. Ltd., Ahmedabad / M/s. D. C. Dani & Associates, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	988548/30	Opp. No. AMD-255716	M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar / M/s. Arora Registration Service, Amritsar  V/s  M/s. Krishna Food Products, Navsari / M/s. K. C. Patel & Co., Ahmedabad	02.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	988122/05	Opp. No. AMD-231356	M/s. Dhanvantry Pharmacy, Jamnagar / M/s. Tradesafe, Jamnagar  V/s  M/s. Rucha Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 25.07.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	978001/05	Opp. No. AMD-167903	M/s. Tosc International Pvt. Ltd., Delhi / Mr. Kamal Garg, Advocate, Delhi  V/s  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	925872/09	Opp. No. AMD-247078	M/s. Hiton Techno Industries, Mehsana / M/s. MIP & Company, Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	930401/05	Opp. No. AMD-179492	M/s. Synokem Pharmaceuticals Pvt. Ltd., New Delhi / M/s. Sharp Trade Mark Co., New Delhi  V/s  M/s. Meril Pharmaceutical, Mehsana / Mr. Subhashchandra V. Purohit Advocate, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	973685/30	Opp. No. AMD-225878	M/s. Pari Foods Private Limited, Amritsar / M/s. Arora Registrar Service, Amritsar  V/s  M/s. Madhav Agro Foods Pvt. Ltd., Vadodara / Mr. Balchandra A. Soni, Baroda	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	911386/05	Opp. No. AMD-255982	Mr. Pawan Gupta, Delhi  V/s  M/s. Albatross Pharmaceuticals, Navsari / M/s. H. K. Acharya & Company, Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

6.	903153/07	Opp. No. AMD-713339	M/s. P. M. Diesels Limited, Rajkot  V/s  M/s. Marshal Agro, Unjha / M/s. Brahambhatt & Associates, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	673535/10	Opp. No. AMD-207653	M/s. Rajvijay Corporation, Agra / M/s. Taj Trade Mark Agency, Agra  V/s  M/s. Shree Umiya Surgical Pvt. Ltd., Ahmedabad / M/s. H. K. Achrya & Company, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	612557/34	Opp. No. AMD-179204	M/s. Maharajji & Marajji, Dholpur / M/s. S. K. Agrwal, Agra  V/s  M/s. Arpit Food Products, Jodhpur / M/s. P. K. Arora, Agra	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	TM-16 & Main Matter
9.	827267/29	Opp. No. AMD-242513	M/s. Kanpur Edible Ltd., Kanpur / The Kotty, Kanpur  V/s  Mr. Harilal Vithalbai, Bhavnagar / M/s. Dave Registrations, Bhavnagar	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 27.07.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	692527/12	Opp. No. AMD-130867	M/s. Century Steel Balls Pvt. Ltd., Baroda  V/s  M/s. Century Bearing Pvt. Ltd., Rajkot / M/s. Tradesafe, Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	966337/24	Opp. No. AMD-162351	M/s. Remfry & Sagar, Gurgaon  V/s  M/s. Reliance Industries Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	667140/05	Opp. No. AMD-201309	M/s. Neon Laboratories Limited, Mumbai  V/s  M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	697365/30	Opp. No. AMD-202296	M/s. Shreeji Gruh Udyog, Surat / M/s. K. C. Patel & Co., Ahmedabad  V/s  M/s. Surati Sweets & Snacks Ltd., Baroda / Mr. Balchandra A. Soni, Baroda	11.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	892507/05	Opp. No. AMD-165242	M/s. K & S Partners, Gurgaon  V/s  M/s. Intas Pharmaceuticals Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	872115/30	Opp. No. AMD-209344	M/s. Dharampal Satyapal Sons Pvt. Ltd., New Delhi  V/s	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Tulsi Masala Products, Mehsana / M/s. Indus, Ahmedabad			
7.	610972/05	Opp. No. AMD-235801	M/s. Neon Laboratories Limited, Mumbai V/s  M/s. Nirlon Laboratories, Rajkot / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
8.	866681/05	Opp. No. AMD-725093	M/s. Ranbaxy Laboratories Limited, Gurgaon / M/s. Amarjit & Associates, New Delhi  V/s  Mr. Mayur Y. Parekh, Baroda	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	1010584/05	Opp. No. AMD-135848	M/s. Micro Labs Limited, Banglore / M/s. Kolgaonkar & Co., Mumbai  V/s  M/s. West-Coast Pharmaceuticals Works, Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

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